

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 385  
TO BE ANSWERED ON JULY 24, 2023**

**PM AWAS YOJANA-URBAN (PMAY-U)**

**NO. 385. SHRI K. C. VENUGOPAL:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the status of completed projects under the PMAY-U scheme over the last three years, State-wise;
- (b) whether Government remains committed to the PMAY- U goal of building 11.2 million houses by the end of December, 2024, if so, the progress that has been made so far; and
- (c) the justification of Government for the consistent cuts in the budget over the last three years for the PMAY-U scheme?

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a) & (b) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 by giving Central assistance to implementing agencies through States/Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries. The implementation period of PMAY-U scheme which was earlier from 25.06.2015 to 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology.

PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses. States/UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing and reported a demand of 112.24 lakh houses.

The demand being dynamic in nature, based on the project proposals submitted by States/UTs, more than 118.90 lakh houses have been sanctioned as on 10.07.2023. Of the sanctioned houses, 112.22 lakh have been grounded for construction; of which 75.31 lakh are

completed/ delivered to beneficiaries. Out of ₹ 2.00 lakh crore (approx.) Central assistance committed, ₹ 1.47 lakh crore has been released till date. State/UT-wise details of number of houses completed during last three years (FY 2020-21 to FY 2022-23) under PMAY-U are at Annexure.

The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs for completion of all the sanctioned houses within the extended scheme period i.e. upto 31.12.2024.

(c) No Sir. Sufficient Central assistance has been released to States/UTs for construction of sanctioned houses based on utilisation of earlier releases and compliance of scheme guidelines. Year-wise details of budget allocated under PMAY-U during last three years are as under:

Financial Year	Budget allocated (₹ in crore)
2020-21	21,000.00
2021-22	27,023.97
2022-23	28,000.00

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## State/UT-wise details of houses completed during last three years(FY 2020-21 to FY 2022-23) under PMAY-U

Sl. No.		Name of the State/ UT	Houses Completed (Nos)
1	States	Andhra Pradesh	4,22,355
2		Bihar	59,314
3		Chhattisgarh	98,034
4		Goa	2,217
5		Gujarat	4,93,136
6		Haryana	39,412
7		Himachal Pradesh	5,714
8		Jharkhand	50,728
9		Karnataka	1,35,851
10		Kerala	45,725
11		Madhya Pradesh	3,46,466
12		Maharashtra	5,26,531
13		Odisha	63,853
14		Punjab	49,757
15		Rajasthan	1,10,653
16		Tamil Nadu	2,57,322
17		Telangana	1,26,360
18		Uttar Pradesh	7,84,725
19		Uttarakhand	14,932
20		West Bengal	1,81,304
<b>Sub- total (States) :-</b>			<b>38,14,389</b>
21	North East States	Arunachal Pradesh	4,971
22		Assam	62,406
23		Manipur	7,700
24		Meghalaya	752
25		Mizoram	3,938
26		Nagaland	10,861
27		Sikkim	160
28		Tripura	21,608
<b>Sub- total (N.E. States) :-</b>			<b>1,12,396</b>
29	Union Territories	A&N Island (UT)	27
30		Chandigarh (UT)	675
31		DNH & DD (UT)	5,328
32		Delhi (UT)	10,747
33		J&K (UT)	14,093
34		Ladakh (UT)	279
35		Lakshadweep (UT)	-
36		Puducherry (UT)	5,298
<b>Sub- total (UT) :-</b>			<b>36,447</b>
<b>Grand Total :-</b>			<b>39,63,232</b>